

Fund allotted for the modernisation of police in NER

1962. SHRI C. APOK JAMIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how much amount has been allotted to the Nagaland and other States in the North-Eastern Region for modernisation of State Police Forces;

(b) whether it is a fact that these States are finding it difficult to counter insurgency in the absence of modern weaponry and communication system; and

(c) what steps Government propose to take to help these States in matching the fire power of the militants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (c) The amounts released so far during the year 2000-2001 to the North Eastern States under the scheme of Modernisation of Police Forces, applicable to the entire country, are as follows:

(Rs. in lakhs)

State	Amount
Arunachal	104
Assam	1587.45
Manipur	209.74
Meghalaya	110
Mizoram	110
Nagaland	270
Tripura	112
TOTAL:	2503.19

It is a fact that in view of their poor financial position, North Eastern States are finding it difficult to meet the threat posed by militants.

Central Government has been implementing a special scheme for

Modernisation of Police Forces of North Eastern States under which vehicles, arms and ammunition, communication equipment and other essential equipment is being provided to the North Eastern States in kind. So far under this scheme, 44512 arms, 8408960 rounds of ammunition, 41117 bombs and grenades, 2686 vehicles, 6506 wireless sets, bullet proofing of 109 vehicles, 6000 bullet proof jackets and 2 Fire Arms simulators have been tendered/ordered for/provided to the North East Police Forces, including Sikkim, at an estimated cost of Rs. 210 crores.

In addition, under the scheme of reimbursement of security related expenditure, Central Government is reimbursing the expenditure incurred on select security items by North Eastern States (except Mizoram). So far, a sum of Rs. 471.14 crores has been reimbursed.

I.S.I. connivance with local criminals

[†]1963. DR. A.K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistani intelligence agency ISI has started conniving with local criminals in Delhi and adjoining States to step up their terrorism related activities in India;

(b) if so, the details thereof; and

(c) what stringent step Government propose to take to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) and (b) No such specific instance has come to notice. However, the Government is aware that ISI of Pakistan is involved in aiding and abetting terrorism in various parts of the country.

(c) In order to deal with the situation, Government have adopted a well-coordinated and multi-pronged approach for tackling the activities of ISI which includes strengthening the border management,

[†]Original notice of the question was received in Hindi.